

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3704/2024

JOKHAN(D) THR. LRS & ORS.

Appellant(s)

VERSUS

RAM LAL (D) THROUGH LR

Respondent(s)

( IA No. 8953/2021 - EXEMPTION FROM FILING O.T. & IA No. 171806/2018 - EXEMPTION FROM FILING O.T.)

Date : 08-05-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Mr. S P Singh, Sr.Adv.  
Ms. Mrinal Gopal Elker, AOR  
Mr. Manoj Mishra, Adv.  
Tabasum Bano, Adv.  
Mr. S D Tiwari, Adv.

For Respondent(s) Mr. S. R. Singh, Sr. Adv.  
Ms. Bharti Tyagi, AOR  
Mr. S. D. Singh, Adv.  
Ms. Shweta Sinha, Adv.  
Mr. Ram Kripal Singh, Adv.  
Ms. Meenu Singh, Adv.  
Mr. Siddharth Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 04.09.2024.

(NIRMALA NEGI)  
COURT MASTER (SH)

(MAMTA RAWAT)  
COURT MASTER (NSH)